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ITEM NO.106

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 2307 OF 2009

RANHKU DUTTA @ R.K.DUTTA

Appellant (s)

VERSUS

STATE OF ASSAM

Respondent(s)

(With office report)

Date: 19/05/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

HON'BLE MR. JUSTICE DEEPAK VERMA

(VACATION BENCH)

For Appellant(s)

Mr. Manish Goswami, Adv.

M/S Map & Co.,Adv.

For Respondent(s)

Ms. Vartika Sahay, Adv.

M/S Corporate Law Group,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. Manish Goswami, learned counsel for the Appellant started his arguments at 2.45 p.m. Thereafter, Ms. Vartika Sahay, learned counsel for the respondent started her arguments at 3.50 p.m. and was on her legs when the court rose for the day.

The matter remained part-heard.

(NAVEEN KUMAR)  
COURT MASTER

(RENU DIWAN)  
COURT MASTER